

(d) As indicated in (a) above.

(e) and (f). The premises of the agent and the residence of the proprietor were searched by the Enforcement Directorate and as a result certain documents were seized. The passengers were contacted prior to the departure and their statements have been recorded. These statements confirm that the travel agent had arranged to meet their expenses of stay in London for a couple of days.

Iron and Steel for Irrigation and Power Projects in Andhra Pradesh

2349. Shri Madhusudan Rao: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 2398 on the 21st April, 1960 and state:

(a) if the required information has since been collected; and

(b) if so, the details thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The requisite information is still awaited from the Government of Andhra Pradesh.

(b) Does not arise.

Rural Electrification

2350. Shri Pangarkar: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Maharashtra Government has sent any proposal for Central assistance for rural electrification programme during the year 1960-61 so far; and

(b) if so, the action taken thereon?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No.

(b) Does not arise.

Sailing Vessels

2351. Shri N. M. Deb: Will the Minister of Transport and Communications be pleased to state:

(a) when the construction for new sailing vessels will be taken up; and

(b) the places where it is proposed to be taken up?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). After a preliminary survey of all the likely building centres and on the basis of information received, it is proposed to encourage the construction of improved types of sailing vessels at three selected centres, i.e., one on the Saurashtra Coast, one on the Malabar-Konkan Coast and one on the South-East Coast. The exact locations have, however, not yet been decided on finally. The scheme is expected to be implemented as soon as the various technical details have been finalised.

P. & T. Employees in Kerala

2352. Shri Easwara Iyer: Will the Minister of Transport and Communications be pleased to state:

(a) the total number of employees in Class III and Class IV of the Post and Telegraph Department in Kerala State;

(b) the number of employees of the Post and Telegraph Department in Kerala State who are placed under suspension on or after 12th July, 1960;

(c) the number of such employees dismissed from service on or after 12th July, 1960; and

(d) the number of employees so suspended against whom departmental proceedings have been taken up and are pending?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) 7011.

(b) 1391.

(c) 237 were dismissed on conviction in a court of law. The cases of 37 officials have so far been reviewed and they have been reinstated. Other reviews are in progress.

(d) Departmental proceedings were instituted against 1154 suspended offi-

cials. Of these, proceedings against 264 are still pending.

Consumption of Flour in Punjab

2353. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) the estimated annual consumption (in tons or maunds) of atta, maida, suji and wheat bran in Punjab; and

(b) what is the milling capacity for each item available in the State at present?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Precise detailed information is not available, but bulk of the produce of about 2 million tons of wheat of Punjab is consumed locally in Punjab mostly as atta and to some extent as maida, suji and bran.

(b) The total three-shift milling capacity of the Roller Flour mills in Punjab is about 40,000 tons per month. In addition there is a large number of *chakkis* producing whole meal atta. Information about the separate milling capacity of each type of wheat product is not available, but during 1959, the roller flour mills in Punjab produced about 24,000 tons of maida and a little over 5,000 tons of suji during the year.

Cattle in Delhi

2354. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) the present number of cattle in Delhi according to their species;

(b) the number out of these which are useful and of those which are useless; and

(c) the measures adopted by Government to increase the number of useful cattle and to decrease the number of useless cattle?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) According to 8th All India Livestock Census (1956) there were 2,35,539 cattle in Delhi consisting of males over 3 years 36,777, females over 3 years 82,277 and youngstock 1,16,485.

(b) According to the same Census 628 males and 293 females were estimated as useless.

(c) For increasing the proportion of useful cattle and decreasing the proportion of useless cattle the following measures are being adopted:

- (i) Supply of improved bulls for breeding.
- (ii) Grant of subsidy @ Rs. 10 p.m. per calf for rearing high quality Haryana young bulls and heifers.
- (iii) Utilising the resources of Gaushalas for cattle breeding.
- (iv) Holding of cattle shows and milk yield competitions.
- (v) Artificial insemination of cattle.
- (vi) Castration of scrub bulls and non-descript male calves.
- (vii) Rounding up of stray cattle and sending out those which are unproductive and useless to the Gosadan, Gu'arbhøj.

D.T.U. Buses in Road Accidents in Delhi

2355. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state the number of road accidents in Delhi since 1st April, 1960 so far (month-wise) in which D.T.U. buses were involved?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): A statement giving the information required is laid on the Table.

STATEMENT

Month	Number of accidents		
	Major	Minor	Total
April, 1960	4	114	118
May, 1960	2	112	114
June, 1960	4	124	128
July, 1960	6	122	128
TOTAL	16	472	488